

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

10/

None turn up

CA (IB) No. 671/KB/2018
in C.P(IB) No.699/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH JULY, 2018, 10:30 A.M.

Name of the Company	Greenply Industries Ltd.-Vs-Southern Cooling Tower Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody turned up on side of the Resolution Professional.

Office is directed to issue notice to the Resolution Professional for his appearance.

List it for further consideration on 03/08/2018.

Sd

(Jinan K.R.)
Member (J)